

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL(SZ), CHENNAI

O.A No. 260 of 2020

Beerlallaiah

....Applicant

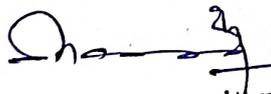
-Vs-

State of Telangana & Others

....Respondents

**Report filed by the Executive Engineer District (R&B) Officer,
YadadriBhuvanagiri - R-6**

1. Sri Beerlallaiah residence of YadadriBhuvanagiri has filed an appeal before the Hon'ble NGT at SZ Chennai in O.A.No.260 of 2020 against laying of green field six lane ring road in the buffer zone & FTL of Oorakunta lake at Yadagiripally, YadadriBhuvanagiri District on 17.12.2020, and counter affidavit filed before court by the Respondent No.6 i.e, Executive Engineer (R&B) Division, YadadriBhuvanagiri.
2. In compliance with the directions of the Hon'ble NGT, the Joint Committee has submitted a report Dt.30.06.2021 to the Hon'ble NGT. The Hon'ble NGT vide order Dt.02.07.2021 directed the Joint Committee to engage CSIR - National Environmental Engineering Research Institute (NEERI) for conducting a study on assessment of environmental damages and contamination status of Oorakunta lake and assess the compensation within a period of 03 months and submit the report to the Hon'ble NGT, Chennai. Further, the Hon'ble NGT also directed the Joint Committee to assess the compensation through Telangana State Pollution Control Board (TSPCB) and take steps to recover the same, orders issued.Hon'ble NGT Court Original Application is allowed in part and disposed off with directions.


Executive Engineer²⁰²³
District (R & B) Officer
Yadadri Bhongir

3. Subsequently, as per the directions of the Court Order the NEERI, Hyderabad carried out the study and submitted the report in the March, 2023. The NEERI study carried out assessment of the contamination status and Environmental damages of Oorakuntalake due to laying of 6 lane ring road around the temple at Yadagiripally, YadadriBhuvanagiri District. Based on the NEERI report and NGT Court Order Joint Committee meeting held on 28.04.2023 at TSPCB, Board Office, Sanathnagar, Hyderabad.
4. Legal Hearing to assess the compensation and take steps to recover the amount from the Departments which are responsible for the damage & to take up restoration of Oorakunta lake/tank, as per the Hon'ble NGT order dt.17.08.2022.
5. The JCEE, TSPCB (Joint Committee Member) has explained the status of assessment of the compensation and take steps to recover the amount from the Departments which are responsible for the damage & to recover the compensation amount and to take up restoration of Oorakuntalake. As per minutes of meeting deepening of Oorakuntacheru to be taken up Sy No 65, to retain the water in balance lake area of AC.2.33 gts and also instructed to formulate the action taken report for rejuvenation of the eco system, services and restoration of work of suggested by the Superintending Engineer I&CAD, same are under preparation being carried out and it will requires considerable time to complete the total work before visit the joint committee but the Case is posted on 12-05-2023 for next hearing as on that the process will not complete in full shape.
6. It is further submit that the work will be completed within a period of 4 Months to take up deepening of balance Oorakunta Lake to restore the water capacity and other rejuvenation,oftheecosystem.


11/5/2023
Executive Engineer
District (R & B) Officer
Yadadri Bhongir

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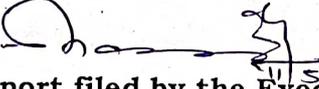
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Engineer (R&B) Officer,
YadadriBhuvanagiri - R-6

Date 11-05-2023

Place : Bhongir.T.S



H.Yasmeen Ali

Counsel for the Respondent -6